There is neither Central University nor an equivalent institution in Manipur. However, there is one State University, namely, Manipur University.

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(d) Central Universities are established by Acts of Parliament and the State Universities by those of the State Legislatures. At present, there is no proposal to set up a new Central Univesity in Manipur. As regards setting up of a new State University, it is for the State Government to take appropriate action.

ICOS Projects for Assam

2686. DR. ARUN KUMAR SARMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Central Government have sanctioned 113 Integrated Child Development Services (ICDS) projects for Assam during 1995-96:
- (b) if so, the detailed objectives and location of such projects;
- (c) whether Government of Assam has already operationalised 56 ICDS projects;
- (d) if so, particulars of such projects financial including allocations made, persons employed and infrastructure created against each;
- (e) whether Government have suddenly decided to defer those projects; and
- (f) is so, the reasons for "Unreasonable deferment and the time by which the schemes are likely to be commissioned?

THE MINISTER OF **HUMAN** RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) Yes, Sir.

to Unstarred Questions

- (b) The Integrated Child Development Services (ICDS) Scheme aims at holistic development of children through a package of services such supplementary nutrition, health check-up, pre-school education, immunisation, referral services and nutrition and health education. Services under this Scheme are also available for empowerment of and lactating mothers and pregnant adolescent girls. The information regarding location of ICDS Projects sanctioned in Assam is given in the closed statement (see below)
- (c) and (d) Information is being collected from the State Government of Assam.
- (e) and (f): While approving increase of honoraria of Anganwadi Workers/ Helpers, Ministry of Finance imposed a temporary freeze on further operationalisation of remaining ICDS projects as on 31.3.97. The deferment was due to non-availability of adequate provision for supplementary nutrition in the States' Budget and budgetary constraints of the Government of India. However, as a special case Government of Assam has been permitted to operationalise 24 ICDS Projects during the current financial year through diverting projects from other State.

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Written Answers

Statement

S. Name or the Name or the ICDS		
No. District	Project	
**State : Assam		
1. Cachar	Baskandi	
2. Cachar	Bergclenga	
3. Cachar	Binakandi	
4. Cachar	Kalain	
5. Cachar	Plaghat	
6. Cachar	Silchar	
7. Cachar	Tapang	
8. Darrang	Dalgaon Sialmari	
9. Darrang	Kalaigaon	
10. Darrang	Majbat	
11. Darrang	Pub-Mongoldoi	
12. Darrang	Sipazhar	
Dibrugarh	Barbaruah	
14. Dibrugarh	Guizan	
Dibrugarh	Joypur	
Dibrugarh	Panitola	
17. Dibrugarh	Tengakhat	
Goalpara	Jaleswar	
Goalpara	Kharmuza	
20. Goalpara	Kuchdhowa	
21. Kamrup	Chayani Barduar	
22. Kamrup	Goreswar	
23. Kamrup	Sual kuchi	
24. Karimganj	Badorpur	
25. Karimganj	Dallavcherra	
26. Karimganj	Low Cipowa	
27. Karimganj	North Karimganj	
28. Lakhimpur	Bihpuria	
29. Lakhimpur	Boginodi	
30. Lakhimpur	Karunabari	
31. Lakhimpur	Lakhimpur	
32. Lakhimpur	Narayanpur	
33. Lakhimpur	Tclahi	
34. N. CacharN	cw Sangbar	
Hills	D 1	
35. Nowgong	Barahampur	
36. Nowgong	Binakandi	
37. Nowgong	Dhalpukhuri	
38. Nowgong	Lamding	
39. Nowgong	Mairabari	
40. Nowgong	Pachim Kaliabar	

s.	lame of the	e Name or the ICDS
No. 1	Distret	Project
41.	Sibsagar	Amguri
42.	Sibsagar	Gawri Sagar
43.	Sibsagar	Lakuwa
44.	Sibsagar	Sapakheti
45.	Sibsagar	Sibsagar
46.	Sibsagar	Sonari
47.	Sibsagar	West Abhayapur
48.	Sinitpur	Tejpur
49.	Sinitpur	Balipara
50.	Sonitpur	Bihali
51.	Sonitpur	Biswanath
52.	Sonitpur	Bonchala
53.	Sonitpur	Dhekiajuli
54.	Sonitpur	Naduar
55.	Sonitpur	Pub-Chaiduar
56.	Sonitpur	Sakumatha
57.	Dhubri	Agmoni
58.	Dhubri	Bilashipara
59.	Dhubri	Birsingjorowa
60.	Dhubri	Chapara Salkocha
61.	Dhubri	Debitola
62.	Dhubri	Fekamari
63.	Dhubri	Golokganj
64.	Dhubri	Jomadarahat
65.	Dhubri	Mahamaya
66.	Dhubri	Mankhachar
67.	Dhubri	Nayer Alga
68.	Dhubri	Rupohi
69.	Dhubri	South Salmara
70.	Kakrajhar	Gossaigaon
71.	Kakrajhar	Manikpur
72.	Nalbari	Borbagh
73.	Nalbari	Boregog Banbagh
74. 75.	Nalbari Nalbari	Dhamdha Madhunur
		Madhupur
76. 77.	Nalbari Nalbari	Nagrijuli Nalbari
77. 78.	Nalbari	Pubnalbari
79.	Nalbari	Tihu
80.	Barpeta	Bajalf
81.	Barpeta	Bhabanipur
82.	Barpeta	Chenga
83.	Barpeta	Daka Betbari
84.	Barpeta	Chenga
85.	Barpeta	Mandia
86.	Barpeta	Raposi
87.	Barpeta	Sarukhatri
87. 88.	Jorhat	Central Jorhat
00.	Joinat	Contrar Joinat

s.	Name- of the Name of the ICDS	
No.	Distriet	Project
89.	Jorhat	East Jorhat
90.	Jorhat	Jorhat
91.	Jorhat	Kaliapani
92.	Jorhat	Titabor
93.	Jorhat	Uiani Majuii
94.	Golaghat	Gamariguri
95.	Golaghat	Golaghat Central
96.	Golaghat	Golaghat East
97.	Golaghat	Golaghat North
98.	Golaghat	Golaghat West
99.	Golaghat	Kokodonga
100.	Golaghat	Morangi
101.	Hailakandi	Algapur
102.	Hailakandi	Hailakandi
103.	Hailakandi	South Hailakandi
104.	Bongaigaon Dangtol	
105.	Bongaigaon	i Tapatari
106.	Bongaigaon M	crghcita
107.	Dhemaji	Sishiborogog
108.	Marigaon	Laharighat
109.	Marigaon	Raha
110.	Tinsukia	Hapjan
111.	Tinsukia	Itakhuli
112.	Tinsukia	Kakapathar
113.	Tinsukia	Soikhwa

MPs for a probe in special dispensation admissions in Kendriya Vidyalayas

2687. SHRI PARAG CHALIHA: SHRI RAGHAVJI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether some MPs have again demanded a probe into the alleged irregularities in special dispensation admissions in Kendriya Vidyalayas during 1987—96:
 - (b) if so, the details of the demand; and
- (c) the reaction of the Government thereto?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) and (b) One Member of Parliament has

demanded a judicial enquiry into the alleged administrative and financial corruption in Kendriya Vidyalaya Sangathan during 1991—97. A note submitted by the Hon'ble Member in April, 1998 inter alia incorporates allegations against irregularities in Special Dispensation Admissions in Kendriya Vidyalayas during 1991—96.

(c) The relevant records are being verified in the Department of Education, Ministry of Human Resource Development for an appropriate decision in the matter.

Scheme for establishing rural liherarics

2688. SHRI NAGENDRA NATH OJHA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government had announced a scheme, namely Financial Assistance for Establishing Rural Library;
- (b) if so, details of the achievement thereof; and
- (c) whether Government have faced any problems in running the scheme; if so, whether Government propose to review the scheme?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) Govt, has not approved the scheme namely Financial Assistance for Establishment Rural Library.

(b) and (c) Do not arise.

Reproduction or special dispensation admissions in Kendriya Vidyalayas

2689. SHRI GOVINDRAM MIRI: Will the Minister ot HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government arc considering reintroduction of special dispensation admission in Kendriya Vidyalayas;
 - (b) if so, the salient features thereof;
- (c) whether the new scheme's draft has been referred to the petitionees on whose